

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.118 of 2017  
(Circuit Bench case)**

Applicant(s)

Respondent(s)

Sam  
Puthukunnu, Puthenveedu,  
Poudikonam PO  
Trivandrum District, Kerala State

VS

District Collector,  
Thiruvananthapuram and others

Legal Practitioners for Applicant(s)  
Y.Sam  
Party in Person

Legal Practitioners for Respondents  
Mrs.Rema Smrithi for respondent

Note of the Registry	Orders of the Tribunal
Item No. 15	<p>Date: 19<sup>th</sup> September, 2017</p> <p>Print the name of Mrs.Rema Smrithi, learned Government Pleader appearing for Government of Kerala in the cause list. Registry is directed to give copies to the learned counsel appearing for Government of Kerala today. Post this application on 06.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>